

### Khadi and Village Industries in Kerala

**483. Shri P. Kunhan:** Will the Minister of Commerce and Industry be pleased to state:

(a) the amount of money sanctioned for the development of Khadi and Village Industries in Kerala during the Second Five Year Plan;

(b) how much of it has been utilised; and

(c) what is the record of physical achievements?

**The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo):** (a) Rs. 83.28 lakhs as grant and Rs. 105.53 lakhs as loans were disbursed for the development of khadi and village industries in Kerala during the Second Five Year Plan period.

(b) and (c). The information is being collected and will be laid on the Table of the House.

### Trade Marks

**484. Shri P. C. Borooah:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the International Chambers of Commerce have asked Indian businessmen to detail the extent of infringement of Trade Marks and the legal provision against such malpractices in this country with a view to decide the constitution of an international working party to devise measures to eradicate the evil;

(b) if so, whether Government are looking to the collection of the correct information as required by the International Chambers; and

(c) if so, what steps are being taken by Government?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):**

(a) The Government of India have no information whether any such

steps have taken by the International Chambers of Commerce.

(b) and (c). Do not arise.

### Tibetan Refugees in Mysore

**485. Shri Basappa:** Will the Prime Minister be pleased to state:

(a) whether the Tibetan Refugee Camp maintained at Perigapatna in Mysore State is going on well; and

(b) whether Dalai Lama who visited this Camp recently has given any suggestions for improvement?

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** (a) Yes, Sir.

(b) No, Sir, no particular suggestions were made by him. The Dalai Lama was on the whole pleased with the camp.

### O. and M. Division

**486. Shri Basappa:** Will the Prime Minister be pleased to state:

(a) whether the activities of Organisation & Methods Division in the Secretariat will be extended; and

(b) whether there is sufficient training for the personnel of Organisation & methods Division?

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** (a) The O & M programme has recently been reoriented to cover the entire field of administrative analysis designed to improve procedures, relationships among constituent elements, skills for management and programming, communication and organisational competence, conditions of work and other aspects of the machinery of Government including the development of civil servants.

(b) The O & M Division conducts periodical courses of training in work-study techniques designed primarily for the benefit of officers and

staff engaged on O & M work, both in the Division and in the Departmental O & M Cells. Full use is also made of the facilities of training abroad of personnel employed on O & M work under the various training schemes, e.g., the Point-Four Programme, the T.C.M. and the Colombo Plan.

#### Imports and Exports

**487. Shri Ramanathan Chettiar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the overall import and export position has shown any improvement during the financial years ending 31st March, 1961 and 1962;

(b) whether tea and jute manufactured goods had marked any improvement during the above period; and

(c) if so, to what extent?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) to (c). A statement is laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 59].

#### Land Reforms in Goa

**488. Shri M. R. Krishna:** Will the Prime Minister be pleased to state:

(a) whether Government have constituted a Commission to enquire into the structure of land reforms in Goa; and

(b) If so, who are the members of the Commission, if already appointed, and what interests do they represent?

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** (a) and (b). The Goa Administration are preparing a factual report on the land tenure system, the tax structure and the land laws prevailing in Goa. It is expected that this report will be available shortly.

The Government will consider the question of measures to be taken in these matters, including appointment of a Commission, if necessary, on receipt of the report.

#### Indian Traders in Tibet

**489. Shrimati Maimoona Sultan:** Will the Prime Minister be pleased to state:

(a) whether a number of Indian traders have come to India recently after having wound up their business in Tibet;

(b) if so, how many; and

(c) how many Indian traders still remain in Tibet?

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** (a) and (b). As far as Government are aware five Indian firms have wound up their business in Tibet and returned to India in recent months.

(c) There are 45 Indian traders including those who returned after having earlier wound up business in Tibet. However of this number only 22 are at present allowed to carry on business by the Chinese authorities.

#### Study of Expansion of Indian Exports by U.N. Council

**490. { Shrimati Maimoona Sultan:  
Shri Shree Narayan Das:**

Will the Prime Minister be pleased to state:

(a) whether it is a fact that India's permanent representative at the U.N. urged the World Bank at a meeting of the U.N. Economic and Social Council recently to undertake a study of international trade in the specific context of long-term expansion of exports of developing countries; and